

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 83
ANSWERED ON 2ND FEBRUARY, 2023**

TOLL COLLECTION

83. SHRI ADHIKARI DEEPAK (DEV):

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) the total toll collected from the National Highways (NHs) during the last five years in the country, State-wise; and

(b) the number of times toll rates have been hiked along with the details of rate hike during the said period?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) The state-wise user fee collection at fee plazas of National Highways Authority of India are at Annexure.

(b) User fee rates are revised annually in accordance with National Highways Fee (Determination of Rates and Collection) Rules, 2008, for Public Funded fee plazas and applicable fee rules at the time of Concession Agreement for Concessionaire fee plazas.

As per prevailing National Highways Fee (Determination of Rates and Collection) Rules, 2008 (as amended time to time), the rates specified under rule 4 shall be increased without compounding by three per cent each year with effect from the 1st day of April, 2008 and such increased rate shall be deemed to be the base rate for the subsequent years. The applicable base rates shall be revised annually with effect from April 1 each year to reflect the increase in wholesale price index between the

week ending on January 6, 2007 and the week ending on or immediately after January 1 of the year in which such revision is undertaken but such revision shall be restricted to forty percent of the increase in wholesale price index.

However, Concessionaire fee plazas which are operated as per NH Fee Rules 1997, user fee rates are revised annually from 1st of July or 1st of September as per their concession agreement.

Further user fee rates are increased as and when the tolling length is increased upon completion of stretch.

ANNEXURE**ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 83 FOR ANSWER ON 02.02.2023 ASKED BY SHRI ADHIKARI DEEPAK (DEV) REGARDING TOLL COLLECTION**

Details of user fee collection on National Highways during the last five years, state-wise:

S. No.	Name of the State	User fee collection(In Crore Rupees)				
		2018-19	2019-20	2020-21	2021-22	2022-23 (till December, 2022)
1.	Andhra Pradesh	1754.18	1830.84	1979.08	2434.42	2334.69
2.	Bihar	1893.94	2129.65	2005.01	2094.95	1996.15
3.	Chhattisgarh	256.58	294.88	384.46	481.89	544.57
4.	Gujarat	2745.42	2983.91	2720.81	3642.40	3239.67
5.	Haryana	1489.23	1575.63	1146.58	1093.90	2147.08
6.	Himachal Pradesh	0.00	1.84	5.80	37.11	39.40
7.	Jammu & Kashmir	83.65	130.07	108.75	194.81	210.24
8.	Jharkhand	272.13	289.18	304.69	422.19	446.24
9.	Karnataka	1830.07	1814.29	1800.11	2269.25	2268.88
10.	Kerala	180.36	201.26	180.59	215.66	342.62
11.	Madhya Pradesh	1050.33	1415.72	1987.21	2265.36	1156.74
12.	Maharashtra	2041.43	2325.61	2358.91	3112.10	3205.47
13.	North-East	56.95	86.41	257.57	387.95	343.53
14.	Odisha	559.73	583.92	619.14	685.64	657.67

S. No.	Name of the State	User fee collection(In Crore Rupees)				
		2018-19	2019-20	2020-21	2021-22	2022-23 (till December, 2022)
15.	Punjab	625.73	690.06	282.15	293.47	953.19
16.	Rajasthan	3064.60	3228.43	3100.36	3681.72	3490.85
17.	Tamil Nadu	2464.30	2562.10	2288.14	2649.36	2774.74
18.	Telangana	917.83	981.54	1052.46	1380.04	1367.50
19.	Uttar Pradesh	2658.04	2960.51	3491.38	4183.74	3949.20
20.	Uttarakhand	33.23	38.30	102.08	324.23	331.23
21.	West Bengal	1442.09	1570.84	1744.89	2031.03	1689.42
